GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION No. 2497

TO BE ANSWERED ON MARCH 05, 2020

CIVIC AMENITIES

NO. 2497. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
Will the Minister of HOUSING AND URBAN AFFAIRS be pleased
to state:

- (a) whether the adequate civic amenities are not available in small cities and if so, the reasons therefor;
- (b) whether the Government proposes to formulate any new plan in this regard; and
- (c) if so, the time by which such plan is likely to be formulated?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a). Civic amenities such as water and public health are State subjects. The Ministry of Housing & Urban Affairs, through

various program interventions, assist the States/Union Territories (UTs) in improving the amenities for cities including small cities.

(b)& (c). Various Centrally Sponsored Schemes/Missions viz. Pradhan Mantri Awas Yojna (Urban), Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Swachh Bharat Mission (Urban) have been launched to improve urban infrastructure and civic amenities in various Indian cities including small cities.
